



**Income Tax Appellate Tribunal**  
3<sup>rd</sup> and 4<sup>th</sup> Floor, Pratishtha Bhavan,  
Old CGO Building, Maharshi Karve Marg,  
New Marine Lines, Churchgate,  
Mumbai – 400020.



Date: - 30<sup>th</sup> April, 2026

**NOTICE**

Links of the Court Rooms of ITAT, Mumbai Benches for joining through Video Conferencing from 04.05.2026 to 09.05.2026 - Reg.

Court Room Nos.	Meeting Link for Joining through Virtual Mode (Cisco Webex Platform)	Meeting Number (Cisco Webex)	PWD
Court Room No. 01	<a href="https://itatmumbai.my.webex.com/meet/crlink1">https://itatmumbai.my.webex.com/meet/crlink1</a>	2643 370 6831	2026
Court Room No. 02	<a href="https://itatmumbai.my.webex.com/meet/crlink2">https://itatmumbai.my.webex.com/meet/crlink2</a>	2644 996 3815	2026
Court Room No. 03	<a href="https://itatmumbai.my.webex.com/meet/crlink3">https://itatmumbai.my.webex.com/meet/crlink3</a>	2641 378 2410	2026
Court Room No. 04	<a href="https://itatmumbai.my.webex.com/meet/crlink4">https://itatmumbai.my.webex.com/meet/crlink4</a>	2642 928 5216	2026
Court Room No. 05	<a href="https://itatmumbai.my.webex.com/meet/crlink5">https://itatmumbai.my.webex.com/meet/crlink5</a>	2642 741 9124	2026
Court Room No. 06	<a href="https://itatmumbai.my.webex.com/meet/crlink6">https://itatmumbai.my.webex.com/meet/crlink6</a>	2642 406 7426	2026
Court Room No. 07	<a href="https://itatmumbai.my.webex.com/meet/crlink7">https://itatmumbai.my.webex.com/meet/crlink7</a>	2644 009 8469	2026
Court Room No. 08	<a href="https://itatmumbai.my.webex.com/meet/crlink8">https://itatmumbai.my.webex.com/meet/crlink8</a>	2641 381 0893	2026
Court Room No. 09	<a href="https://itatmumbai.my.webex.com/meet/crlink9">https://itatmumbai.my.webex.com/meet/crlink9</a>	2643 563 2890	2026
Court Room No. 11	<a href="https://itatmumbai.my.webex.com/meet/crlink11">https://itatmumbai.my.webex.com/meet/crlink11</a>	2641 513 5161	2026

1. The Counsels can join the Hybrid Court Room through the above-mentioned Video Conferencing Links.
2. Links will be open at - least 15 minutes before the commencement of the Bench proceedings.
3. The links will remain active when the bench is sitting during Court hours of the Tribunal.
4. The Counsels may see the Constitution of Benches, Friday Lists, etc., published on ITAT website to ascertain the Court Room in which cases of particular Bench/ Hon'ble Members combinations are fixed and accordingly, join through the respective Court Room Link.
5. The Counsels /DR appearing before the Hon'ble Court through Video Conferencing mode shall follow the dress code, courtesies and protocols that are followed in physical hearing, as far as possible.
6. The Counsels/DR shall make sure that their Internet Connection, Microphone and Video Cameras are working.
7. Recording of the proceedings in Hybrid/Virtual Hearing is strictly prohibited.
8. Paper Books, Synopsis, written submissions etc. should be filed in the mode as prescribed in the existing ITAT Rules, even if Counsel/DR is appearing though Virtual Mode.

  
Assistant Registrar